

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CA(CAA)No.10/Chd/Hry/2017**

In the matter of:

SCHEME OF AMALGAMATION BETWEEN

Kajaria Securities Pvt.Ltd.	...Transferor/Petitioner No.1
And	
Kajaria Ceramics Limited.	...Transferee/Petitioner No.2

Present: Ms.Salina Chalana, Advocate for the applicants.

The Hon'ble Member (Judicial) is on official tour, hence the matter is adjourned to 17.01.2018.

Sd/-

Court Officer

December 18, 2017  
Subbu